



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 42. CUTTACK, FRIDAY, NOVEMBER 3, 1939.

 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

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Applications for the Gazette should be addressed to "The Publisher of The Orissa Gazette, Cuttack,"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council, printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

Rs. as. p.

Price of single copy .. 0 4 0

NOTICE.

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are henceforth available for sale in the Book Depot of the Government Press, Cuttack, at the following reduced rates :—

	Original price.			Reduced price.		
	Rs.	a.	p.	Rs.	a.	p.
Annual subscription	14	0	0	11	0	0
Price of single copy	0	5	0	0	4	0

NOTICE.

A handbook of the Oriya language in Roman characters by Reverend F. W. Fellows is obtainable at the ORISSA BAPTIST MISSION PRESS, Cuttack.

Price Rs. 2.

NOTICE.

It is hereby notified for general information that the Map of Angul District (Angul Revenue Thana) on scale 1" = 1 mile published in two sheets is available with the Deputy Director of Surveys, Bihar, Gulzarbagh and Deputy Commissioner, Angul. The price of the map is Re. 0-8-0 per sheet.

B. PATNAIK,

Secretary to the Revenue Commissioner,
Orissa.

CUTTACK: 2nd October 1939.

[4—3—10-11-1939.]

WANTED

Unpaid probationers for each of the district police offices in Orissa.

Qualifications required :—

- (1) Must have passed the Matriculation (or an examination of equivalent standard).
- (2) Age below 22 years.
- (3) A native of the district or the adjoining States in which the appointment is sought. In respect of appointments for the B.-N. Ry., applicants should be Oriyas or permanent residents of Orissa.

(4) Efficient in typewriting.

(5) Preference will be given to persons having a knowledge of shorthand and office work.

Applications should be submitted in the candidate's own handwriting to the Superintendent of Police of the district concerned on or before the 20th November 1939.

F. H. C. RAYNOR,

Assistant to the Inspector-General
of Police, Orissa.

CUTTACK: 25th October 1939.

[2—1—10-11-1939.]

WANTED

Candidates for enrolment for the following posts in the Orissa Circle of the Public Works Department :—

- (1) Lower Division Clerk on Rs. 30 per month.
- (2) Estimator on Rs. 50 per month.
- (3) Draftsman on Rs. 50 per month.
- (4) Tracer on Rs. 35 per month.

Qualifications :—

1. Must have passed the Matriculation Examination with good knowledge of typing and have had previous experience of office works.

2 and 3. Must have passed the Subordinate Engineering Examination and have had previous experience in drawing and estimating works as carried out in the Public Works Department.

4. Must be a neat Tracer with good knowledge in drawing

Applications in the candidates' own handwriting stating age, educational qualifications, home district and nationality with copies of testimonials will be received by the Superintending Engineer, Orissa Circle, up to 10th November 1939.

None need apply who is not an Oriya or a person domiciled in the Province of Orissa.

K. NAZIRUDDIN,

Superintending Engineer, Orissa Circle.

CUTTACK: 14th October 1939.

[2—1—10-11-1939.]

TENDER NOTICE.

1. Tenders will be received by the Executive Engineer, Ganjam Division, at his office at Berhampur, up to 2 P.M. on Tuesday, the 10th November 1939, for the work of construction of a residence for one Sub-Inspector and quarters for two Head Constables and fifteen constables at G. Udayagiri police-station, Ganjam.

The tender should be in the prescribed form obtainable from the Executive Engineer's office.

2. Tenders must be submitted in sealed covers, and should be addressed to the Executive Engineer, Ganjam Division, the name of the tenderer and the name of the work being noted on the cover.

If tender is made by an individual it shall be signed with his full name and his address shall be given. If it is made by a firm it shall be signed with the co-partnership name by a member of the firm, who shall also sign his own name, and the name and address of each member of the firm shall be given. If the tender is made by a corporation, it shall be signed by a duly authorised officer who shall produce with his tender satisfactory evidence of his authorization. Such tendering corporation may be required, before the contract is executed, to furnish evidence of its corporate existence.

3. Each tenderer must pay, as earnest money, a sum of Rupees six hundred and fifty only (Rs. 650) into the branch of the Imperial Bank of India or into the Government treasury or sub-treasury within the jurisdiction of the Executive Engineer concerned to the credit of Revenue Deposits on behalf of the Executive Engineer of the Ganjam Division and enclose with his tender the chalan endorsed accordingly. This earnest money will be refunded to the unsuccessful tenderer on application, after intimation is sent of rejection of the tender or at the expiration of two months from date of tender, whichever is earlier. This refund will be authorized by the Executive Engineer by suitable endorsement on the chalan. The earnest money will not be received in cash or currency notes by the Public Works Department officers.

The earnest money will be retained in the case of the successful tenderer, and will not carry any interest. It will be dealt with as provided in the tender.

4. When a tender is to be accepted the tenderer whose tender is under consideration shall attend the Division office on the date fixed by written intimation to him. He shall forthwith upon intimation being given to him by the Executive Engineer of acceptance of his tender sign an agreement in the proper departmental form for the due fulfilment of the contract. He shall also, within seven days of such signing of the contract, make a security deposit of Rupees six hundred and fifty only (Rs. 650) in one of the forms prescribed in the Madras Public Works Department Account Code which deposit together with the earnest money and withheld amounts will be retained as security for the due fulfilment of the contract. If a cash security deposit is made by the contractor he shall follow the procedure laid down in the preceding paragraph for the payment of earnest money and such deposit will not bear interest. Failure to attend the Division office on the date fixed in the Written intimation from such office or to enter into the required agreement or to make the security deposit as defined in this paragraph shall entail forfeiture of the earnest money.

5. The tenderer shall examine closely, the Madras Detailed Standard Specifications, and also the Standard Preliminary Specification contained therein, and sign the Divisional office copy of the Madras Detailed Standard Specifications and its addenda volume in token of such study before submitting his tender unit rates which shall be for finished work in situ. He shall also carefully study the drawings and additional specifications and all the documents which form part of the agreement to be entered into by the accepted tenderer. The Madras Detailed Standard Specifications and other documents connected with the contract, such as specifications, plans, descriptive specification sheet regarding materials, etc., can be seen at any time between 11 A.M. and 5 P.M. on office days, in the office of the Executive Engineer, Ganjam Division.

6. The tenderer's attention is directed to the requirements for materials under the clause "Materials and workmanship" in the "Preliminary Specification". Materials conforming to the British Standard Specifications shall be used on the work, and the tenderer shall quote his rates accordingly.

7. Every tenderer is expected, before quoting his rates, to inspect the site of the proposed work. He should also inspect the quarries, and satisfy himself about the quality and availability of materials. The names of quarries, kilns, etc., wherefrom certain materials are to be obtained will be given in the Descriptive Specification Sheet. The best class of materials to be obtained from the quarries or other source defined shall be used on the work. In every case the materials must comply with the relevant standard specification. Samples

of materials as called for in the standard specifications, or in this tender notice, or as required by the Executive Engineer in any case, shall be submitted for the Executive Engineer's approval before the supply to site of work is begun. If the contractor, after examination of the source of materials defined in the Descriptive Specification Sheet, is of opinion that materials complying with the standard or other specifications of the contract cannot be obtained in quality or sufficient quantity from the source defined in the Descriptive Specification Sheet, he shall so state clearly in his tender and state wherefrom he intends to obtain materials, subject to the approval of the Executive Engineer.

The Government will not, however, after acceptance of a contract rate pay any extra charges for load or for any other reason, in case the contractor is found later on to have misjudged the materials available. Attention of the contractor is directed to the standard "Preliminary Specification" regarding payment of seigniorage, tolls, etc.

8. The tenderer's particular attention is drawn to the sections and clauses in the standard "Preliminary Specification" dealing with—

- (1) Test, inspection and rejection of defective materials and work.
- (2) Carriage.
- (3) Construction plant.
- (4) Water and lighting.
- (5) Cleaning up during progress and for delivery.
- (6) Accidents.
- (7) Delays.
- (8) Particulars of payment.

The contractor should closely peruse all the specification clauses which govern the rates which he is tendering.

9. A schedule of quantities accompanies this tender notice. It shall be definitely understood that the Government does not accept any responsibility for the correctness or completeness of this schedule, and that this schedule is liable to alterations by omissions, deductions, or additions at the discretion of the Executive Engineer, Ganjam Division, or as set forth in the conditions of contract. The tenderer will however base his lump sum tender on this schedule of quantities. He should quote specific rates for each item in the schedule, and the rates should be in rupees, annas, and in sums of three pies. The rates should be written both in words and figures and the units in words. The tenderer should also show the totals of each item and the grand total of the whole contract and quote in the tender a lump sum for which he will undertake to do the work subject to the conditions of contract. This schedule accompanying the tender shall be written legibly and free from erasures, overwritings or conversions of figures. Corrections, where unavoidable, should be made by crossing out, initialling, dating and rewriting.

10. Tenders offering a percentage deduction from or increase on the estimate amount, and those not submitted in proper form or in due time will be rejected. Rates or lump sum amounts for items not called for shall not be included in the tender. No alteration which is made by the tenderer in the contract form, the conditions of contract, the drawings, specifications, or quantities accompanying same will be recognized; and, if any such alterations are made, the tender will be void.

11. The tenderer should work out his own rates, without reference being made to the Public Works Department current schedule of rates or to the Public Works Department estimate rates which are not open for inspection by tenderers.

12. The price at which and the source from which certain particular materials shall be obtained by the contractor are given at the end of the schedule accompanying the tender form. Tenderers must accept the material at these prices, and shall quote their price for finished work accordingly. Notwithstanding any subsequent change in the market value for these materials, the charge to the contractor will remain as originally entered in the written contract. No cartage or incidental charges will be borne by Government in connexion with this supply.

13. The attention of the tenderers is directed to the contract requirements as to the time of beginning work, the rate of progress, and the dates for the completion of the whole work and its several parts. The following rate of progress and proportionate value of work done,

from time to time, as will be indicated by the Executive Engineer's certificates of the value of work done, will be required. Date of commencement of this programme will be the date on which the site (or premises) is handed over to the contractor.

Period after date of commencement.			Percentage of work (based on contract lump sum amount).
Three months	...	...	15 per cent of the work, i.e., earthwork, excavating foundations, concrete in foundations and completion of foundations and basement in brick in lime mortar.
Six months	...	...	30 per cent of the work, i.e., brick-in-mud and brick-in-lime mortar for superstructure.
Eight months	...	...	50 per cent of the work, i.e., roofing over buildings, wood work, fixing of door and window shutters, etc.
Ten months	...	...	70 per cent of the work, i.e., plastering to walls, flooring, etc.
Twelve months	...	...	90 per cent of the work, i.e., painting to all wood work of roof, and doors and windows, etc.
Fourteen months	...	...	100 per cent of the work, i.e., white-washing to buildings, clearing site, etc., constructing roads, drains and culvert and handing over.

NOTE.—The entire work should be completed in fourteen calendar months, and the buildings handed over in a neat and tidy condition.

14. No part of the contract shall be sublet, without previous permission of the Executive Engineer, nor shall transfer be made by power of attorney authorising others to receive payment on the contractor's behalf.

15. If further necessary information is required, the Executive Engineer of the division will furnish such, but it must be clearly understood that tenders must be received in order, and according to instructions.

16. The Executive Engineer or other sanctioning authority reserves the right to reject any tender or all the tenders without assigning any reasons thereof.

17. The qualifications of the supervising staff employed by the contractor, in execution of the work, will be given due consideration in awarding the contract. The tenderers should therefore state in clear terms whether they employ such technical staff and if so, to give the qualifications of such staff and the extent to which they will be employed on the work.

18. No seigniorage need be paid by the tenderer as quarrying will be done in Government quarries in unreserve.

19. 22 B. W. G. galvanised iron sheets, 20 B. W. G. ridging, 18 B. W. G. lead or G. I. sheets for valleys, wind ties, bolts and nuts for roofing will be supplied by this Department. The material will be handed to the contractor at work site and Rs. 2,115 (Two thousand one hundred and fifteen only) deducted from his bill. He will have to fit and fix it and give the finished roof.

20. The lump sum tender should be inclusive of Rs. 2,115 (Two thousand one hundred and fifteen), vide item 19 which will be recovered from the contractor's bill.

21. All paints used, coal tar, cement, lime, will be of the quality approved by the Executive Engineer.

Schedule to accompany the Tender Notice for Construction of one residence for the Sub-Inspector and quarters for two head constables and fifteen constables at G. Udayagiri police-station, Ganjam district.

Serial no.	Probable quantity.				Total quantity in units.	Class and description of work to be executed.	M. D. S. S. no.	Unit of calculation in words and figures.
	Sub-Inspector's quarters.	Block of one head constable's quarters and eight constables' quarters.	Block of one head constable's quarters and seven constables' quarters.	Total.				
1	2	3	4	5	6	7	8	9
1	1,700 c.ft.	2,600 c.ft.	2,200 c.ft.	6,500 c.ft.	6.5 units	Earth work in excavation of foundations in all soils	28	1,000 c.ft. One thousand cubic feet.
2	500 c.ft.	2,200 c.ft.	2,000 c.ft.	4,700 c.ft.	4.7 "	Earth work filling in foundations and basement with excavated earth other than sand complying with standard specifications.	25	1,000 c.ft. One thousand cubic feet.
3	570 c.ft.	900 c.ft.	775 c.ft.	2,245 c.ft.	22.45 "	Concrete broken stone in lime mortar in foundations (lime mortar 1 lime : 2 sand).	27	100 c.ft. One hundred cubic feet.
4	1,120 c.ft.	1,900 c.ft.	1,700 c.ft.	4,720 c.ft.	47.20 "	Brick in lime mortar 1 : 2 with 2nd class bricks in foundations and basement.	31 A	100 c.ft. One hundred cubic feet.
5	1,100 c.ft.	3,400 c.ft.	3,100 c.ft.	7,600 c.ft.	76.00 "	Brick in clay with 2nd class bricks for superstructure	31 F	100 c.ft. One hundred cubic feet.
6	450 c.ft.	1,850 c.ft.	1,600 c.ft.	3,900 c.ft.	39.00 "	Brick in lime mortar 1 : 2 with 2nd class bricks in superstructure	31 A	100 c.ft. One hundred cubic feet.
7	...	60 c.ft.	50 c.ft.	110 c.ft.	1.10 "	Arch work flat segmental or semi-circular in lime mortar 1 : 2 with 2nd class bricks.	31 E	100 c.ft. One hundred cubic feet.
8	32 c.ft.	78 c.ft.	70 c.ft.	180 c.ft.	180 "	Reinforced concrete work with 0.675 per cent main reinforcement and suitable transverse reinforcement including moulds fixing in position, etc., complete.	80	1 c.ft. One cubic foot.
9	3 nos.	10 nos.	9 nos.	22 nos.	22 "	Precast cement concrete base stones 7" x 7" x 7" for verandah post with aggregate $\frac{1}{2}$ " to $\frac{3}{4}$ " including fixing at site with cement mortar 1 : 3.	28	Each (each pillar base).
10	74 c.ft.	163 c.ft.	145 c.ft.	382 c.ft.	382 "	Ascu treated salwood wrought and put up in small beams	80	1 c.ft. One cubic foot

	Nil ...	521 s.ft.	402 s.ft.	983 s.ft.	983 "		82 E	1 s. ft. One square foot only.
11	Nil ...	521 s.ft.	402 s.ft.	983 s.ft.	983 "	Doors shutters only, of piasal wood ledged, braced and planked including holdfasts, wind appliances, furniture and fittings, etc., complete including fixing at site.	...	1 s. ft. One square foot only.
12	...	146 s.ft.	132 s.ft.	278 s.ft.	278 "	Windows glazed with piasal wood shutters only, including wind appliances, furniture and fittings and with iron bars, etc., complete and fitting at site.	82 G	1 s.ft. One square foot.
13	1,100 s.ft.	3,050 s.ft.	2,730 s.ft.	6,880 s.ft.	688 "	Roofing with galvanised corrugated iron sheets no. 22 B. W. G. including plain galvanised iron ridging with 20 B. W. G. sheets and valleys of 18 B. W. G. sheet wind lies, etc., complete and with pan tiles over and chunam borders excluding cost of G. C. I. sheets, ridging valleys, bolts and nuts, etc., which will be supplied departmentally.	51	100 s.ft. One hundred square feet.
14	...	9 nos.	8 nos.	17 nos.	17 "	Ascu treated salwood wall cupboards, including plank lining 1" thick at sides, bottom and top and two rows of salwood planks 1" thick with piasal panelled shutters including all fittings, furniture and painting with light or silver grey paint two coats over a coat of priming, of size 2'-6" x 8'-6" each.	Based on 82 A and 82.	Each.
15	470 s.ft.	1,800 s.ft.	1,610 s.ft.	3,880 s.ft.	3880 "	Flooring with concrete broken stone in lime mortar 1:2 three inches thick and plastered over with cement mortar 1:3, 1/4" thick.	41-J	100 s.ft. One hundred square feet.
16	160 s.ft.	800 s.ft.	280 s.ft.	740 s.ft.	740 "	Plastering with cement mortar 1:3, 1/4" thick	61	100 s.ft. One hundred square feet.
17	8,700 s.ft.	13,300 s.ft.	11,700 s.ft.	28,700 s.ft.	287 "	Plastering with lime mortar 1:2 one coat, 1/4" thick including white-washing with best shell lime two coats.	57 and 69	100 s.ft. One hundred square feet.
18	1,200 s.ft.	1,400 s.ft.	1,250 s.ft.	3,850 s.ft.	385 "	Painting with light or silver grey paint two coats over a priming coat	72	100 s.ft. One hundred square feet.
19	350 s.ft.	1,520 s.ft.	1,500 s.ft.	3,270 s.ft.	3270 "	Tarring with coal-tar two coats to wood work	76	100 s.ft. One hundred square feet.
20	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing 2" thick cuddapah slabs 4'-0" x 1'-6" for pials including fixing in position and setting in lime mortar and top pointed with cement mortar 1:3.	Based on 41-A.	Each pial.
21	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing Ascu treated salwood shelf planks 1 1/4" thick 8'-0" x 1'-8", supported by 2" x 2" wooden brackets in living rooms including fixing in position.	Based on M.D.S.S. 80.	Each.
22	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing Ascu treated salwood shelf planks 1 1/4" thick 5'-0" x 1'-0" supported by 2" x 2" wooden brackets in cooking place including fixing in position.	Ditto	Each.
23	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Providing washing platforms in open yard with 9" x 9" brick retaining wall, and 3" concrete and plastered over with cement mortar 1:3, 1/4" thick.	...	Each.
24	1 no.	9 nos.	8 nos.	18 nos.	18 "	Forming fire places with pot ovens in cooking places, etc., including plastering, etc., complete.	...	Each.

Serial no.	Probable quantity.				Total quantity in units.	Class and description of work to be executed.	M. D. S. S. no.	Unit of calculation in words and figures.
	Sub-Inspectors' quarters.	Block of one head constable's quarters and eight constables' quarters.	Block of one head constable's quarters.	Total.				
1	2	3	4	5	6	7	8	9
25	Nil ...	9 nos.	8 nos.	17 nos.	17 units.	Providing iron gratings for fire places in living rooms including fixing as shown in plan.	Based on 97.	Each.
26	Nil ...	9 nos.	8 nos.	17 nos.	17 "	Lead sheet flashing all round chimney to 1'-6" height at roof level including fixing at site.	...	For each chimney.
27	Nil ...	48 r.ft.	48 r.ft.	96 r.ft.	96 r.ft.	2nd class brick cornice work 6" x 6" in lime mortar and plastered over lime mortar 1 : 2 and white-washed, etc., complete.	...	1 r.ft. One running foot.
28	65 r.ft.	173'-8" r.ft.	160 r.ft.	398'-3" s.ft.	400 r.ft.	Six inches masonry drain based on sanitary no. 48A including construction plastering, etc., complete.	M. D. S. S. no. 112.	1 r.ft. One running foot.
29	...	35 s.ft.	32 s.ft.	67 s.ft.	67 units	Providing and fixing pressed or ornamental tiles of Henkes pattern 9" x 9" in cement mortar 1 : 8 and pointed with cement mortar 1 : 8.	Based on M. D. S. S. no. 41 B.	1 s.ft. One square foot only.
30	2 s.ft.	17 s.ft.	15 s.ft.	34 s.ft.	34 "	Cuddapah slab covering 2" thick over drains in rear at Doors C in the yard wall 2'-6" x 9" including fixing slab with cement mortar and pointed at top with cement mortar 1 : 3.	Based on 41 A	1 s.ft. One square foot only.
31	168 s.ft.	...	...	168 s.ft.	168 "	Doors battened, framed and planked shutters only of piasal wood including holdfasts, wind appliances, fittings and furniture, etc., complete, including fixing in position.	82 D	1 s.ft. One square foot only.
32	68 s.ft.	...	...	68 s.ft.	68 "	Windows battened, framed and planked shutters only of piasal wood including holdfasts, wind appliances, fittings and furniture, etc., complete, and with 3/4" diam. iron bars including fixing in position.	Based on 82 D	1 s.ft. One square foot only.
33	11 s.ft.	...	...	11 s.ft.	11 "	Ventilators glazed and fixed double framed and with wire netting, etc., complete, including fixing in position.	82 M	1 s.ft. One square foot.
34	2 nos.	...	...	2 nos.	2 "	Providing a 1/2" thick Mild Steel sheet trap door as per plan	...	Each.
35	2 nos.	...	...	2 nos.	2 "	Providing galvanized iron buckets 12" x 10" for the privy of the Sub-Inspector's quarters.	...	Each.

	2,085 s. ft.	3,560 s. ft.	3,320 s. ft.	8,915 s. ft.	89-15		10' wide 3" thick gravel path well watered and consolidated including spreading cost and conveyance of gravel and stacking at roadside for pre-measurements and removing top layer of earth for 3" depth for gravel filling.	M. D. S. S. 96	100 s. ft. One hundred square feet.
36									
37	1 no.	...	...	1 no.	1 no.		Construction of a reinforced concrete Hume Pipe culvert 2'-6" diameter, with concrete foundations in lime mortar 1:2 rough stone in cement mortar 1:3 in abutments, parapets and curtain wall. The abutment on the down stream side being taken to 4'-0" below bed level with rough stone apron in front as shown in plan G. M. no. 83 of 1939-40 complete.	...	Each.
38	...	...	...	4 000 s. ft.	46 units		Forming an approach road to the Sub-Inspector's quarters and Police lines from the approach road to P. W. D. Inspection Bungalow at G. Udayagiri 460' length and 10' width with soling of hard stone (if not less than 6" thickness filling intercesses of soling with stone, jelly and sands and 4" thick granite metalling of 1½" with ½" gravel blinding and ¾" sand spreading including cost of all materials, conveyance to site, stacking at site for premeasurements, spreading materials to proper camber sectioning, watering and consolidation, with Hand Road Roller, etc., complete as per detailed specification.	26	100 s. ft. One hundred square feet.

BERHAMPUR: 7th October 1939.

M. I. KHAN,

Executive Engineer, Ganjam Division.

[3-2-10-11-1939.]

FEDERAL PUBLIC SERVICE COMMISSION.

VACANCY.

Assistant Paddy Specialist, Rice Research Station, Nagina (U. P.). Pay Rs. 175—500. Age not below 23 and not more than 33; upper age limit 35 in the case of Government servants. Candidates possessing a University degree in Science or Agriculture or Diploma of L. Ag., Cawnpore (U. P. candidates only) eligible. Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for receipt of applications on prescribed form, together with Treasury Receipt for Rs. 7-8-0, 28th November 1939.

DELHI: 25th October 1939.

WANTED

For the Cuttack Training College an Assistant Professor on a scale of Rs. 200—25—300—20—500 a month in the senior branch of class II of the Orissa Educational Service temporarily till the 29th February 1940. There is a likelihood of the appointment being extended.

2. Candidates must possess at least a second class M.A. degree in English or History, together with a degree or diploma in education from a British University or preferably an M.A. in Education of a European University. They must have specialised in History or Geography methods in their training stage. Preference will be given to Oriyas and to persons domiciled in the Provinces of Orissa or in Orissa States.

3. Applications must be made to the undersigned in the prescribed form so as to reach him before the 15th November 1939. Copies of the form may be obtained from the undersigned.

4. Every application must be accompanied by certificates in original showing the candidate's qualifications, character and domicile; the nature and extent of his previous experience, if any; a treasury receipt for Rs. 5 as application fee; and by evidence of age, which should ordinarily be the matriculation certificate or its equivalent in original. The application fee should be credited to the Government of Orissa under the head "XXXVI—Miscellaneous Departments—Miscellaneous—Examination Fees—Public Service Commission." Candidates claiming to be domiciled in Orissa or in Orissa States must produce certificates of domicile from the District Officer of the district or the Dewan of the State in which they claim to be domiciled. Candidates who are already in Government service must apply through the head of their department.

5. Canvassing in any form will be a disqualification.

6. Candidates may be required to present themselves for interview at their own expense at a time and place of which they will be informed in due course.

R. T. BALDWIN,

Secy., Joint Public Service Commission.

P. O. HINOO, RANCHI: 14th October 1939.

WANTED

A Doctor-teacher for the Ravenshaw Collegiate School at Cuttack in the Subordinate Educational Service on a pay of Rs. 65—1/2—105 a month. He will not be allowed private practice but may take up the post of the Superintendent or Assistant Superintendent of the hostel attached to the school.

Qualifications: I.A. or I.Sc. plus L.M.P.

Applications from Oriyas or persons domiciled in Orissa or in the Orissa States with copies of testimonials, should reach the undersigned not later than the 25th November 1939.

Candidates should state their age, home district and previous experience, if any.

M. C. PRADHAN,

Principal, Cuttack Training College.

CUTTACK: 15th October 1939.

[4--1--24-11-1939.]

NOTICE.

IN THE COURT OF THE MUNSIF,
KENDRAPARA.

O. S. No. 860 OF 1939 III.

Hadibandhu Naik ... Plaintiff,

versus

Nilamani Mohanty ... Defendant.

Whereas the plaintiff has instituted the above suit in this court on the basis of a bond, dated the 18th December 1935, with a stipulated period of 7 months (which appears to have been changed from 6 to 7 months) executed by the defendant. The defendant is hereby given notice that in default of his appearance on the 27th November 1939 the suit will be heard and determined in his absence.

N. C. GANGULI,

Munsif.

KENDRAPARA: 11th October 1939.

FEDERAL PUBLIC SERVICE COMMISSION.

Vacancy in Class II of the Indian Audit and Accounts Service. Pay for direct recruit Rs. 250—950; for a person in continuous Government service since 15th July 1931, Rs. 350—1,400. Age not below 22 and not above 32 years. Only Chartered Accountants, Incorporated Accountants and Registered Accountants, with experience of commercial accounting and auditing, eligible for appointment. Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for receipt of applications on prescribed form, together with Treasury receipt for Rs. 7-8-0, 16th November 1939.

DELHI: 10th October 1939.

WANTED

Health Inspectors in the Subordinate Public Health Service for employment in South Orissa.

The candidates must be trained Health Inspectors either from the Health Inspectors training class held in the Orissa Medical School, Cuttack, or from Madras and must be below 25 years of age.

Applications with copies of testimonials, proof of age and domicile certificate must reach the undersigned on or before the 20th November 1939.

None need apply who is not an Oriya nor a person domiciled in Orissa.

G. VERGHESE, LT.-COL., I.M.S.,

Director of Health and Inspector-General of Prisons, Orissa.

CUTTACK: 30th October 1939.

FEDERAL PUBLIC SERVICE COMMISSION.

VACANCY.

Electrical Inspector of mines. Age not less than 35.

Pay—

Rs. 700—1,200 for direct recruits.

Rs. 950—1,550 for persons who have been in continuous Government employ since 15th July 1931.

Qualifications—

- (a) A University degree in Electrical-Engineering, or equivalent qualification;

(b) Considerable practical experience—

(i) in an electrical installation in a mine or a factory, or

(ii) in an electrical undertaking.

Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for applications on prescribed form, together with Treasury Receipt for Rs. 7-8-0, 1st December 1939.

NOTE.—Candidates who applied for this post when it was advertised in February 1939 need not submit fresh applications, but should intimate to the Commission their desire that their original applications should again be considered.

DELHI: 25th October 1939.

INDIAN POSTS AND TELEGRAPHS DEPARTMENT.

NOTICE.

Sealed tenders are invited for the conveyance of mails by motor vehicles daily between Angul and Sambalpur for up and down journeys throughout the year on a fixed monthly subsidy for a period of three years commencing from the 1st June 1940. The form of tender and a copy of the schedule showing the number, timings and other details of the service required together with particulars regarding other conditions of the contract may be obtained on application from the office of the undersigned in Patna on payment of Rs. 5 in advance, which will not be refunded in any case. Tenders must reach the undersigned on or before the 15th December 1939 by 16-00 hours.

MOHD. AL. HASAN,

Postmaster-General, Bihar and Orissa Circle, Patna.

PATNA: 16th October 1939.

WANTED

For the Settlement Officer, Ganjam-Koraput districts, Berhampur, one steno-typist (tour-clerk) on Rs. 55--1--60.

Qualifications required: A Matriculate or S. S. L. C. and passed steno-typist.

Candidates will be required to appear for interview at their own cost. The post is terminable without notice.

Applications with copies of testimonials should reach the Settlement Officer, Berhampur, Ganjam district, before 12th November 1939.

DURGACHARAN PATNAIK,

Assistant Settlement Officer, Headquarters, Berhampur.

BERHAMPUR: 24th October 1939.

**Proceedings of the Irrigation Conference,
held at Mandarkhand, Jajpur subdivision
on the 17th September 1939 at 9 a. m.**

THE FOLLOWING OFFICERS WERE PRESENT.

(1) Executive Engineer, Northern Division.

(2) Civil Subdivisional Officer, Jajpur subdivision.

(3) Canal Revenue Sub-Deputy Collector.

(4) Public Works Department Sub-divisional Officers, Jajpur.

(5) Zilladar, Jajpur-Akhuapada Circle.

(6) Sectional Officers, Jajpur, Bhinjaipur and Rurya.

(7) Chairman, Jajpur Local Board.

About 300 cultivators and heads of villages were present.

THE FOLLOWING POINTS WERE RAISED.

[Subdivisional Officer, Public Works Department agrees to the validity of all the objections. The proposer was replied that all steps will be taken to investigate into the possibility of these suggestions.]

1. The water rate be further reduced from Rs. 2-4-0 to Rs. 1-8-0. This is not possible and the cultivator was said so.

2. Last years water-rate may be realised in two years in two instalments. Canal Revenue Sub-Deputy Collector says that unless Government orders about collection is altered, this cannot be done.

There was discussions too, on difficulties in irrigation of particular areas, not well situated for adequate supply of canal water and other allied subjects.

The Conference was then brought to close.

K. NAZIRUDDIN,

*Superintending Engineer, Orissa
Circle.*

CUTTACK: 27th October 1939.

**Proceedings of the Irrigation Conference
held at Barikpur at 9 a. m. on the 19th
September 1939.**

THE FOLLOWING GENTLEMEN WERE PRESENT

(1) Executive Engineer, Northern Division.

(2) Civil Subdivisional Officer, Bhadrak.

(3) Subdivisional Officer, Public Works Department, Akhuapada.

(4) Canal Revenue Officer.

(5) Zilladar, Akhuapada-Jajpur Circle.

(6) Sectional Officers, Akhuapada and Bhadrak.

(7) Babu Gokulananda Naik, Headmaster, Bhadrak High School.

(8) Babu Chhakadi Mohanty, Bhadrak, and others, about 500 cultivators were present.

THE FOLLOWING PROPOSALS WERE PUT FORWARD

1. That H. L. C. Range III be abandoned up to 14½ mile, i. e., no. 7 Distributary, and Cuts made in the same, to allow Salindi water to pass during floods. The flood water is damaging the area between Salindi, Kapali River and H. L. C. Range III. There are sufficient waterways in O. T. Road to pass this water.

2. To provide a sluice in Embankment no. 5 (b) A (Baitarani Left) below the Railway crossing (within the 7th mile of the Embankment) to irrigate the area between Railway line and H. L. C. Range III, (approximate area 5,000 acres), which is not irrigable by the latter.

3. To provide a Regulator in Banasali Drainage Cut in the 9th mile of H. L. C. Range III in order to irrigate the areas on the left side of H. L. C. Range III, which is not irrigable by the latter.

4. The natural water courses like Reba, Kapali, Salindi, Genguti, Kochila should remain declared channels provided the Sub-divisional Officer, Bhadrak (Civil) is authorised to permit the damming of these channels by the people in a season of draught. He should have authority to control the distribution of water in areas not controlled by canals.

5. To abandon H. L. C. Range III up to the Reba River (11th mile), in order to drain out the flood water of Baitarani River and irrigate the area on the left of H. L. C. Range III by Kapali, Reba and Salindi River water. The cultivators of Canal-irrigated areas were against this abandonment.

6. Through investigation on all these points raised was promised, after which their grievances will be attempted to be redressed.

There were certain other objections and complaints regarding non-supply of canal water and regulation of the same, on which the Public Works Department Sub-divisional Officer, Akhuapada was asked to enquire into and redress the grievances.

K. NAZIRUDDIN,

*Superintending Engineer, Orissa
Circle.*

CUTTACK: 27th October 1939.

THE BERHAMPUR ELECTRIC LICENSE, 1935.

It is hereby notified for public information that the Berhampur Electric Licensees have applied to the Government of Orissa under section 4 (3) (b) of the Indian Electricity Act, 1910, for the following amendments of their license:—

1. Existing clause 5 shall be cancelled and the following shall be substituted:—

Area of supply—The area within which the supply of electric energy is authorised by this license is the following:—

- (1) The whole of the area which falls within a circle of two miles radius drawn with its centre at the existing Power House.
- (2) The whole of the area administered by the Union Board of Gopalpur.
- (3) The area enclosed by a strip of land 200 feet in width parallel to and extending 100 feet on each side of the centre of the Grand Trunk Road from the point where this road leaves the circumference of the circle referred to in (1) in its 100th mile to a branch road which in the 103rd mile branches off northwards to Jagannadapur then along this branch road by means of a strip of land 200 feet in width parallel to and extending 100 feet on each side of the centre of this road for a distance of one mile.
- (4) the area enclosed by a strip extending $\frac{1}{2}$ mile to the South of and 100 feet to the North of the Gopalpur Road from the point where this road leaves the Grand Trunk Road in the 101st mile to the point where it intersects the boundary of the area of the Gopalpur Union.

2. Existing clause 7 (2) (d) (II) shall be cancelled and the following shall be substituted:—

In that portion of the area of supply which falls within a circle of two miles radius whose centre is at the existing power house all poles used shall ordinarily be of solid drawn tubular steel but fabricated steel supports may be used subject to the written approval of the Electric Inspector in each instance. Throughout the rest of the area of supply Ascutreated wooden poles may be

used provided that all such poles are inspected and approved by the Forest Department and any charges in connection therewith are paid by the licensee.

3. At the end of the first annexure the following roads, all of which are situated within the Gopalpur Union area, shall be added:—

- (13) The entire length of Trunk Road.
- (14) Janapareddi Street southwards as far as Beach Road.
- (15) Pedda Street.
- (16) Segidipeta Road.

Every Local Authority Company or person desirous of making any representation with reference to the application may do so by letter addressed to the Electric Inspector, Bihar, Patna within three months of the date of issue of the newspaper containing the first advertisement.

For the Berhampur Electric Supply Corporation limited,

Y. C. RAU,

Joint Secretary, Berhampur (Ganjam)

Applications are invited for the post of a Weaving Supervisor on a monthly pay of Rs. 65 in the scale of Rs. 65—4—125—5—170 plus fixed travelling allowance of Rs. 40 a month. The post is temporary up to the 29th February 1940.

Qualification required: Matriculate and passed student of the Victoria Jubilee Technical Institute, Bombay; the Government Weaving Institute, Serampur, or the Government Textile Institute, Madras, with considerable practical experience of handloom weaving and handloom industry.

Only Oriyas and those domiciled in Orissa need apply. Applications should reach the undersigned by the 20th November 1939 stating full qualifications, experience and age with copies of testimonials.

Candidates may be required to appear for an interview at their own cost.

The selected candidate will be required to join by the 1st December 1939. No joining travelling allowance will be allowed.

S. N. MOZUMDAR,

Director of Development, Orissa.

CUTTACK: 28th October 1939.

[2—1—10-11-1939.]

ANNUAL EXAMINATION OF PLEADERS IN SURVEYING IN 1940.

(See GOVERNMENT NOTIFICATION NO. 2088-J., DATED 27TH JULY 1938.)

1. The next examination will be held in February 1940 and will be conducted at the Bihar College of Engineering, Patna.

2. The maximum number of names that will ordinarily be registered for the examination is 20.

If in the opinion of the officer controlling the examination the number of candidates for examination be too great to be examined at one time, he may arrange for two separate examinations in the field tests. All candidates shall appear at the same paper examinations.

3. No candidate will be admitted to the examination unless he has been enrolled as a pleader or has obtained the degree of Bachelor of Law or an equivalent degree, or having passed all other examinations for such degree has appeared at the final examination for the degree, and

- (i) has obtained credit for attendance at the special course of instruction not less than one year and not more than four years previous to the date of the examination, or
- (ii) has been registered for admission to the Intermediate Engineering Examination of the Patna University, or
- (iii) has passed the Sub-Overseer Examination, or
- (iv) has obtained the Surveyor's certificate of one of the Government Survey Schools, or
- (v) be specially exempted from the operation of this rule by the Board controlling the examination.

4. No candidate will be admitted to the examination more than three times.

5. Candidates for admission to the practical examination shall, after they have had their applications on the prescribed form countersigned by the District Judge (or the Principal of the Law College as the case may be), forward them to the Secretary of the Examination Board so as to reach his office not later than 6th January 1940. Each application must be accompanied by a chalan from the local treasury certifying to the receipt of the examination fee of Rs. 50, deposited under head "XXXII—Industries—Technical Education—Fees and Fines" which will in no case be returned.

6. No certificates of partial success will be issued.

7. The examination will comprise the following tests :—

- I. A paper on practical surveying (three hours).
- II. A practical test in chain surveying, during which the candidate's knowledge of the use of prismatic compass will be tested.
- III. A practical test in plane tabling.
- IV. A practical test in levelling.
- V. An oral and practical test in the adjustment and care of surveying instruments.
- VI. Plotting and calculations in connection with the work done in the field.

Tests nos. II, III and IV will be such as can be completed by the candidates within four hours.

8. The exact date of the examination and the proposed programme will be communicated to candidates by the Principal, Bihar College of Engineering.

J. TULLIS,

Secretary,

Pleaders' Survey Examination Board.

PATNA: 28th October 1939.

[2—1—10—11—1939.]

PLEADERS' SURVEY TRAINING CLASSES, 1940.

1. Classes for the training of pleaders in surveying will be opened in January 1940 in the Bihar College of Engineering, Patna. The classes will be confined to pleaders, graduates in law, and *bona fide* students for the degree of Bachelor of Law.

NOTE.—Advocates practising in the High Court will be treated as pleaders.

2. The course will last for six weeks and will consist of practical work combined with class instruction. The routine and hours of attendance will be settled by the Principal, Bihar College of Engineering who will also decide the exact locality in which the classes will be held and date of the opening.

3. Pleaders must make their own arrangements for attending this course. No tents or other residential accommodation will be provided.

4. Credit for attendance at these classes will not be given unless the pleader has been present for 80 per cent of the working days and for the full working hour for each day. The attendance must be distributed over the course so that no subject

is neglected. He shall also submit maps and sections of all field-work to the satisfaction of the instructor.

5. Candidates who desire to undergo the course of training must apply to the Principal, Bihar College of Engineering, Patna, for registering their names not later than the 30th November 1939. The application of a candidate must be endorsed by the District Judge in the case of pleaders or by the Principal of the Law College in the case of graduates in law or law students. It should be accompanied by a remittance receipt from the local treasury certifying that the fee of Rs. 100 has been paid into the treasury to the credit of the Secretary, Pleaders' Survey Examination Board under head "XXXII—Industries—Technical Education—Fees and Fines".

6. The Principal will inform the candidates as to the date of the opening of the class. The number of candidates admitted for training will ordinarily be not more than 24. Should the number of candidates exceed 24, the Secretary may arrange a second course. Should the number of candidates be greater than it is practicable to accommodate, the Board shall be entitled to reject, without assigning any reason for their action, such applications as they may deem advisable.

7. The following is the syllabus of instruction :—

No definite text-books are prescribed :—

(a) Practical work—

Chain surveying, prismatic compass surveying, plane tabling and levelling.

(b) Class work—

Use of mathematical instruments, construction of scales, mensuration of area, plotting, variation of compass, preparation of field books from maps, elementary principle of levelling and plotting or level sections.

Candidates who obtain the required percentage of attendance at this course can have three chances to appear at the Pleaders' Survey Examination to be held in 1941, 1942, 1943 and 1944.

J. TULLIS,

Secretary,

Pleaders' Survey Examination Board.

PATNA : 28th October 1939.

[2—1—10-11-1939.]

WANTED

For the office of the Director of Health and Inspector-General of Prisons, Orissa, one diarist on Rs. 25 per month temporarily for 9 months. The candidate must at least be a Matriculate.

Applications stating age and office experience, if any, must reach the undersigned on or before the 20th November, 1939.

None need apply who is not an Oriya or domiciled in the Province of Orissa.

Canvassing in any form will be a disqualification.

G. VERGHESE, LT.-COL., I.M.S.,

Director of Health & Inspector-General of Prisons, Orissa.

CUTTACK : 1st November 1939.

[2—1—10-11-1939.]